

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.55(ND)/2015
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

NAME OF THE COMPANY:

Sh. Mohinish Kumar & anr

Vs.

M/s. Premsons Supper Steel Pvt. Ltd. & Ors.

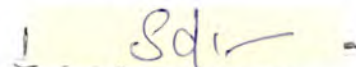
SECTION OF THE COMPANIES ACT: 634A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Dernidhi Arja	PCA	Petitioners]	Ritu Jain
2.	Ritu Jain	PCS.		
3.	MR. NESAR AHMAD	PCS	Respondents]	Ahsan Ahmad
4.	AHSAN AHMAD	ADV.		

ORDER

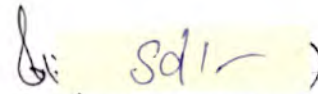
Learned Counsel for the parties are present. At the request of the Learned Counsel for the Respondent, a week's time is granted for compliance of order dated 24.2.1017 of this Tribunal failing which law will take its due course.

Post the matter on 23.5.2017.



(DEEPA KRISHAN)
MEMBER (TECHNICAL)

U.D. Mehta
19.5.2017



(R. VARADHARAJAN)
MEMBER (JUDICIAL)